

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

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Allahabad : Dated this 23rd day of July, 1997

Civil Misc. Review Application No. 18 of 1997

In

Original Application No. 1024 of 1995

CORAM:-

Hon'ble Mr. Justice B.C. Saksena, V.C.

Hon'ble Mr. S. Das Gupta, A.M.

1. Raj Kishore Singh
Son of Shri Dashrath Singh.
2. Sri Surenara Kumar Son of Sri Sharda Prasad.
3. Sri Bachcha Jha Son of Sri Rajendra Jha.
4. Sri PK Dutta son of Sri SN Dutta.
5. Sri S.G.A. Hashmi son of Sri Ghulam Mustafa
6. Sri Anil Kumar son of Sri Ishwari Paswan.
7. Sri Shashi Kumar Yadav son of Sri ML Yadav.
8. Sri Lal Ji son of Sri Babulal.
9. Sri Ravikant Shukla son of Sri Rama Kant Shukla.
10. Sri Jaiwant Kumar son of Sri Babulal.
11. Sri Awdhesh Bahadur Singh son of Sri Shiv Bahadur Singh.
12. Sri Asahar Ali son of Sri Taufique Ahmad.
13. Sri Banarsi son of Sri Bihari Rao.
14. Sri Dush Ram son of Sri Bishun Lal.

(BY Sri BB Paul, Advocate)

..... Applicants

Versus

1. Union of India through the
Secretary Ministry of Railway,
New Delhi.
2. The General Manager, Northern Railway,
Baroda House, New Delhi.
3. The Divisional Railway Manager,
Northern Railway, Allahabad.
4. The Divisional Electrical Engineer
(Farichalan) Northern Railway, Allahabad.
5. The Divisional Personnel Officer,
Northern Railway, Allahabad.

6. Sri Prem Kumar son of Sri Ram Murti
Engine Turner (C/o Chief Traction
Foreman(Loco Running) Northern Railway, Tundla.
7. Sri Ramesh Chanara Tewari son of
Sri RS Tewari Engine Turner C/o
Chief Traction Foreman(Loco Running),
Northern Railway, Moghalsarai.
8. Sri Mohan Singh son of Sri Ishwari Singh,
Engine Turner C/o Chief Traction Foreman(Loco Running)
Northern Railway, Moghalsarai.
9. Sri Mohd. Ilyas son of Sri Iddu
Engine Turner C/o Chief Traction Foreman
(Loco Running) Northern Railway, Tundla.
10. Sri Chandra Bhan son of Sri Sunahri Lal,
Engine Turner C/o Chief Traction Foreman
(Loco Running) Northern Railway, Tundla.
11. Sri Ram Prakash son of Sri Raja Ram
Engine Turner C/o Chief Traction Foreman
(Loco Running) Northern Railway, Tundla.
12. Sri Mewa Ram son of Sri Het Ram
Engine Turner C/o Chief Traction Foreman
(Loco Running) Northern Railway, Tundla.
13. Sri Ramji Lal son of Sri Kharga
Engine Turner C/o Chief Traction Foreman),
(Loco Running), Northern Railway, Tundla.
14. Sri Rajesh Chanara son of Sri G.C. Saxena, Engine
Turner C/o Chief Traction Foreman(Loco Running),
Northern Railway, Tundla.
15. Sri P.N. Tripathi son of Sri A.N. Tripathi,
C/o Chief Traction Foreman(Loco Running),
Northern Railway, Mughalsarai.
16. Sri Kare Deen son of Sri Sita Ram
Engine Turner C/o Chief Traction Foreman
(Loco Running), Northern Railway, Mughalsarai.
17. Sri M.C. Pal son of Sri RD PAL
Engine Turner C/o Chief Traction Foreman
(Loco Running), Northern Railway,
Mughalsarai.
18. Sri Satish Chanara son of Sri Dule Chanara
Engine Turner (c/o Chief Traction Foreman
(Loco Running), Northern Railway, Kanpur.
19. Sri HR Singh son of Sri C.R. Singh
Engine Turner C/o Chief Traction Foreman,
(Loco Running), Northern Railway, Kanpur.
20. Sh Deo Narain S/o Ram Autar C/o CT (Loco Running) NE,
Kanpur.
21. Sri Kishori Lal son of Sri Satai
Engine Turner C/o Chief Traction Foreman
(Loco Running) Northern Railway, Kanpur.
22. Sri Bhagwan Das son of Sri Gajadhar Prasad,
Engine Turner C/o Chief Traction Foreman,
(Loco Running) Northern Railway, Tundla.
23. Sri SC Angad son of Sri VJ Angad
Engine Turner C/o Chief Traction Foreman
(Loco Running), Northern Railway, Mughalsarai.
24. Sri Suhal Akhtar son of Sri Tufail Akhtar,
Engine Turner C/o Chief Traction Foreman,
(Loco Running), Northern Railway, Kanpur.

25. Sri Sivaram son of Sri Anuroop Prasad Yadav, Engine Turner C/o Chief Traction Foreman (Loco Running), Northern Railway, Kanpur.
26. Sri Hari son of Sri Bhadain Engine Turner C/o Chief Traction Foreman (Loco Running), Northern Railway, Mughalsarai
27. Sri Jagdish Prasad son of Sri Ram Prasad, Engine Turner C/o Chief Traction Foreman (Loco Running), Northern Railway, Tundla.
28. Sri Munna Lal son of Sri Ram Sunder Engine Turner C/o Chief Traction Foreman (Loco Running), Northern Railway, Tundla.
29. Sri Shami Ahmad son of Sri Peer Gulam.
30. Sri Ram Kumar son of Sri Baqr Prasad.
31. Sri AK Abagi son of Sri G.S. Abbhi.
32. Sri Sangam Lal son of Sri Prabhu.
33. Sri BB Giri son of Sri DN Giri.
34. Sri Jagdish Lal Srivastava, son of Sri SS Lal.
35. Sri Ram Singh son of Sri Babu Lal.
36. Sri VK Dubey son of Sri SS Dubey
37. Sri Waheed Ahmad son of Sri Nazeer Ahmad.
38. Sri SIH Naqvi son of Sri SUH Naqvi.
39. Sri Ram Chandra son of Sri Ram Nath.
40. Sri Mohan Lal son of Sri Nanku Ram.
41. Sri Ram Shanker son of Sri Ram Kishore.
42. Sri Moti Lal son of Sri Shyamal Lal.
43. Sri D.H. Pandey son of Sri Ram Iqbal Pandey.
44. Sri Dav Dutt son of Sri Munna Lal.
45. Sri Arjun Lal son of Sri Munna Lal.
46. Sri Bharat Ojha son of Sri Radhey Kant.
47. Sri Vijay Kumar son of Sri Harvansh Lal.
48. Sri DH Yadav son of Sri Kharapattu.
49. Sri Jagdish Sharma son of Sri Siddhu.
50. Sri Jagdish Kumar son of Sri Gulab Prasad.
51. Sri Ajoohar Hussain son of Sri Abai Hussain.
52. Sri Ram Prakash son of Sri Badri Rd.

Assistant Electric Drivers in the scale of Rs.950/- 1500/- Northern Railway, Allahabad Division to be served through D.R.M. Northern Railway, Allahabad.

..... Respondents

ORDER

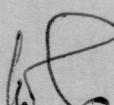
By Hon'ble Mr. S Das Gupta, A.M.

This application has been filed seeking review of the judgement and order dated 18-12-1996 by which OA No. 1024/1995 was disposed of with certain directions.

2. In the aforesaid OA the controversy relates to inter se seniority between directly recruited Asst. Electrical Drivers on the one hand ^{and} the erstwhile Firemen A/B in the steam side or Diesel Assistant in the Diesel side, who were subsequently inducted in the electrical side by a process of conversion, on the other hand. After consideration of the various pleadings and also certain decisions rendered both by the Allahabad Bench of the Tribunal and the Hon'ble Supreme Court, the application was disposed of with certain directions.

3. In the review application, no plea has been taken to indicate that the judgement and order of the Tribunal suffers from any error apparent on the face of record. No new fact has also been brought out in the review application, which would justify recall of the order already passed. Moreover, the said judgement and order was appealed against before the Hon'ble Supreme Court and the SLP has since been dismissed by a detailed order which has also been reported in J.T. 1997 (5) S.C. 1- BK Dubey and Ors Vs. UOI & Ors.

3. In view of the foregoing, there is no merit in this review application and the same is accordingly dismissed.

Member (A)

Vice Chairman

Dube/